

Central Administrative Tribunal

Principal Bench: New Delhi

OA No. 2731/2002

this the day of 13th December, 2002

Hon'ble Sh. Shanker Raju, Member(J)

Shri Kishan Lal
S/o Sh. Shishan, retired Sweeper/Safai Karamchari,
R/o Qr. No. 109, Vinobha Puri,
Lajpat Nagar-II, New Delhi. ...Applicant.
(By Advocate: None)

Versus

1. Lt. Governor,
Govt. of NCT of Delhi,
Raj Niwas, Delhi.
2. The Director,
Training and Technical Education,
Pitampura, New Delhi.
3. Principal,
G.B.Pant, Polytechnic,
Okhla, New Delhi.
4. Pay and Accounts,
No. XIII, RBI Building,
New Delhi. ...Respondents

ORDER(ORAL)

By Hon'ble Sh. Shanker Raju, Member(J)

As the directions contained in orders dated 20.10.2002, 11.11.2002 and 20.11.2002 have not been complied with. Earlier representations made by the applicant has not been placed on record. None for the applicant even on the second call. OA is dismissed in default as well as non-compliance of the directions.

S Raju

(Shanker Raju)
Member(J)

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